

Government of West Bengal  
Housing Department  
Development Cell  
New Secretariat Building, 1<sup>st</sup> Floor, Block-A,  
1, Kiran Sankar Roy Road, Kolkata-700 001.

Memo No. 27/DEV CELL/H4/2M-08/22

Date: 13.02.2026.

From : Soumyajit Das, IAS,  
Senior Special Secretary, Housing Department.

To the : 1) Registrar General, Calcutta High Court,  
3, Esplanade Row West, Kolkata-700 001.  
[E-mail: [rghc\\_cal@rediffmail.com](mailto:rghc_cal@rediffmail.com)].

2) OSD & E.O. Special Secretary to the Govt. of West Bengal,  
Personnel & Administrative Reforms Department,  
7<sup>th</sup> Floor, Nabanna, 325, Sarat Chatterjee Road, Howrah-711102.  
[E-mail: [sspararwb@gmail.com](mailto:sspararwb@gmail.com)].

3) Secretary, West Bengal Real Estate Regulatory Authority,  
Calcutta Green Commercial Complex, 1<sup>st</sup> Floor,  
1050/2, Survey Park, Kolkata-700 075.  
[E-mail: [rera.wb@gmail.com](mailto:rera.wb@gmail.com)].

4) Secretary, West Bengal Real Estate Appellate Tribunal,  
Calcutta Green Commercial Complex, 1<sup>st</sup> Floor,  
1050/2, Survey Park, Kolkata-700 075.  
[E-mail: [wbreat22@gmail.com](mailto:wbreat22@gmail.com)].

Sub: Uploading of the detailed notice in the Web Portals inviting applications for selection of (i) Judicial Member of WBREAT and (ii) Member of WBRERA

Madam/Sir,

This is to bring into notice that the Selection Committee, constituted as per the provision of the Real Estate (Regulation and Development) Act, 2016, for the purpose of appointment of (i) Judicial Member of West Bengal Real Estate Appellate Tribunal (WBREAT) and (ii) Member of West Bengal Real Estate Regulatory Authority (WBRERA) have decided, in its meeting dated 09.02.2026, that an Advertisement seeking applications from eligible and willing candidates be published in three widely circulated daily newspapers, particularly one each in English, Bengali and Hindi and the same be uploaded in Government portals of (i) Housing Department and (ii) P & AR Department as well as the portal of (i) Hon'ble Calcutta High Court; (ii) West Bengal Real Estate Appellate Tribunal (WBREAT) and (iii) West Bengal Real Estate Regulatory Authority (WBRERA).

Hence, with reference to the above subject, I am directed to request that the detailed notice bearing No. 25/H4/2M-08/2022 dated 13.02.2026 along with the Annexure-A inviting applications for the position of (i) Judicial Member of West Bengal Real Estate Appellate Tribunal (WBREAT) and (ii) Member of West Bengal Real Estate Regulatory Authority (WBRERA) may kindly be uploaded in the official web portals at the earliest convenience.

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The copy of the said detailed notice along with the Annexure-A is enclosed herewith for your kind perusal and necessary action.

Enclo: As stated above

Senior Special Secretary to the  
Govt. of West Bengal

Memo No. 27/1(1)/DEV CELL/H4/2M-08/22

Date: 13.02.2026.

Copy forwarded along with its enclosure to the Special Secretary, Housing Department with a request to take necessary action to upload the detailed notice bearing No. 25/H4/2M-08/2022 dated 13.02.2026 along with the Annexure-A in the web portal of the Housing Department.

Senior Special Secretary to the  
Govt. of West Bengal

Memo No. 27/2(4)/DEV CELL/H4/2M-08/22

Date: 13.02.2026.

Copy forwarded along with its enclosure for kind information and necessary action to the:

- 1) Registrar (Judicial Services), Calcutta High Court, 3, Esplanade Row West, Kolkata-700 001.
- 2) Sr. P.A. to Hon'ble Justice Sri Tapabrata Chakraborty, Calcutta High Court, 3, Esplanade Row West, Kolkata-700 001.
- 3) Sr. P.A. to the Principal Secretary, Housing Department, Government of West Bengal, 7<sup>th</sup> Floor, Block-A, New Secretariat Building, 1, K.S. Roy Road, Kolkata-700001.
- 4) Sr. P.A. to the Principal Secretary, Law Department, Government of West Bengal, 4<sup>th</sup> Floor, Block-G, Writers' Buildings, Kolkata-700001.

Senior Special Secretary to the  
Govt. of West Bengal